# Annexure-6

Name of Corporate Debtor: Talwalkar Better Value Fitness Limited

# Date of commencement of liquidation:27 June 2022

List of Stakeholders as on:23 February, 2023

# List of Operational Creditors (other than Workmen, Employees and Government Dues)

# <u>Liquidation Admitted Claims</u>

	Name of Creditor	Details of claim received		Details of Claim Admitted										Remarks if Any	
Sr. no.		Date of Receipt of Claim via Email	Amount claimed	Amount of claim Admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein / attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of Contigent Claim	Amount of any Mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verification	Observation	Note Reference
1	KSERVE BPO Private Limited	16-07-2022	8.31.702	8.31.702	Vendor	-	-	-	1.42%	-	-	_			4
2	Sumit Vilas Darne	16-07-2022	2,50,000	2,40,000	Professional Service	-	-	-	0.41%	-	-	10,000	-		4,9
3	BSE Limited	14-07-2022	1,28,99,761	1,28,99,761	Annual Listing Fees	-	-	-	22.05%	-	-	-	-		4
4	Multicare Universal Skills Pvt.Ltd	09-07-2022	8,05,227	8,05,227	Manpower Services	-	-	-	1.38%	-	-	-	-		4
5	TSSPDCL	20-07-2022	7,72,949	7,63,533	Electricity Department	-	-	-	1.31%	-	-	9,416	-	Excess Interest Charged	4
6	Mangal Simran Premises Co Operative Society Ltd	15-07-2022	4,27,081	4,27,081	Society charges	-	-	-	0.73%	-	-	-	-		4
7	Kirti Pramod Patil	22-07-2022	62,200	62,200	Professional Service	-	-	-	0.11%	-	-	50 50 252	-	CI : I: mvv	4
8	Peddi Manibhushan Umesh Chandrakant Manjrekar	22-07-2022 23-07-2022	50,78,263 2,50,000	2,40,000	Professional Service	-	-	-	0.00%		-	50,78,263 10,000	-	Claimed in THL	3 4,9
10	Umesn Chandrakant Manjrekar	23-07-2022	2,50,000	2,40,000	Professional Service	-		-	2.13%	-	-	10,000	-		1,2,4
10	Chinnu Kuruvilla	23-07-2022	21,73,600	12,44,100	1 tolessional Service	-	-			•	-	9,29,500	-		1,2,4
11	Axis Trustee Services Limited	26-07-2022	22,53,494	20,32,481	Debenture Trustee	-	-	-	3.47%	-	-	2,21,013	-	Interest and Gst are not admitted	4,9
12	Ajit Ananad Sanap	26-07-2022	4,31,686	45,738	Professional Service	-	-	-	0.08%	-	-	3,85,948	-	Considered in THL	1,2,4
13	Manish Vilas Patil	26-07-2022	1,21,170	1,21,170	Professional Service	-	-	-	0.21%	-	-	-	-		4
14	V Vijay Kumar	26-07-2022	5,61,700	-		-	-	-	0.00%	-	-	5,61,700	-	Claim Considered in THL	3
15	Midtada Rahul Narasimha Murty	25-07-2022	47,22,890	39,41,745	Professional Service	-	-	-	6.74%	-	-	7,81,145	-	Required Rent Agreement , Unpaid Electricity Bill	1,4,8
16	Ms. Komal Nilesh Kolhatkar	26-07-2022	44,37,577	27,99,228	Professional Service	-	-	-	4.78%	-	-	16,38,349	-	Gratuity & Leave encashment not admitted	4
17	SREI Equipment finance Limited	26-07-2022	16,30,20,923	-		-	-	-	0.00%	-	-	16,30,20,923	-	should be considered in THL	3
18	Ramanjit kaur Ahluwalia	26-07-2022	15,29,374	9,85,624	Professional Service	-	-	-	1.68%	-	-	5,43,750	-	Gratuity Not Admitted	1,2,4
20	M/a Ashwin Badrish enterprises	26-07-2022	1,16,60,300	-		-	-	-	0.00%	-	-	1,16,60,300	-	Should be claimed in THL	3
	Ms.Sushma Prakash Ambre	26-07-2022	9,46,246	-								9,46,246		Claimed already Considered in THL	,
21	Ankush Damu Waghmare	27-07-2022	5,29,555	1,29,371	Professional Service	-	-	-	0.22%	-	-	4,00,184	-	Admitted	1,2,4
22	Saurabh Prakash Pawar	27-07-2022	2,87,700	-		-	-	-	0.00%	-	-	2,87,700	-	Considered in THL	3
23	Farzana Tavadia	26-07-2022	4,75,336	4,10,177	Professional Service	-	-	-	0.70%	-	-	65,159	-	Excess TDS Claimed	1,4
24	Chhayaben Bhadreshbhai Shah	26-07-2022	14,95,765	-		-	-	-	0.00%	-	-	14,95,765	-	Claimed belong to THL	3
25	Ditiksha Shah	26-07-2022	15,41,586	-		-	-	-	0.00%	-	-	15,41,586	-	Claimed belong to THL	3
26	Avi Bhadreshbhai Shah HUF	27-07-2022	4,96,227	-		-	-	-	0.00%	-	-	4,96,227	-	Claimed belong to THL	3
27	Avi Bhadreshbhai Shah	27-07-2022	10,45,378	-	ļ	-	-	-	0.00%	-	-	10,45,378	-	Claimed belong to THL	3
28	Bhadreshbhai Rameshchandra Shah HUF	26-07-2022	6,62,044	-		-	-	-	0.00%	-	-	6,62,044	-	Claimed belong to THL	3
29	Bhadreshbhai Rameshchandra Shah	26-07-2022	24,17,669	-	İ	-	-	-	0.00%	-	-	24,17,669	-	Claimed belong to THL	3

30	Link Intime india Private Limited	27-07-2022	9,58,014	9.58.014	Depository			_ :	1.64%	_		1			4
31	Moses Philip Muthvalu	27-07-2022	1.45.000		Professional Service	-	-		0.25%	-	-				1.4.5
32	Vishwa Gajendra Patel	27-07-2022	11.15.568	1,45,000	1 Totessional Service	-	-	-	0.00%	-	_	11.15.568	-	Claimed belong to THL	3
33	Anouli Manoi Patel	27-07-2022	11,15,568			-			0.00%	-		11,15,568		Claimed belong to THL	3
34	Vasumati Laxmibai Patel	27-07-2022	29,73,950				-		0.00%	-	-	29,73,950		Claimed belong to THL	3
35	Madhuriben Asheshbhai Patel	27-07-2022	11.15.568			-	-		0.00%	-		11.15.568	-	Claimed belong to THL	3
36	Ashesh Manvendra Patel HUF	27-07-2022	11,15,568			-	-	-	0.00%		-	11,15,568		Claimed belong to THL	3
37	Nikitaben Alkeshbhai Patel	27-07-2022	7,42,814			-	-	-	0.00%	-	-	7,42,814		Claimed belong to THL	3
38	Nandini Amitbhai Patel	27-07-2022	7,42,814				_		0.00%	-		7,42,814	-	Claimed belong to THL	3
39	Laxmanbhai Prabhudas Patel		22,79,669					-	0.00%	-	-	-, , , -		Claimed belong to THL	3
40	Amita Manoi Patel	27-07-2022 27-07-2022	11.39.835				-	-	0.00%			22,79,669 11,39,835		Claimed belong to THL	
			,,	-		-	-	-	0.00%	-	-	,,,,,,,	-	Ü	3
41	Ashesh Manvendra Patel	27-07-2022	11,39,835	-		-	-	-	0.00%	-	-	11,39,835		Claimed belong to THL	3
42	Mahaluxmi Buildtech limited	27-07-2022	1.07.60.254	61,51,253	Rent	-	-	-	10.51%	-	-	45.00.001		Eectricity, TDS and Stamp duty and Other Expenses not admitted	4,9
43	Rohidas Dhavale	27-07-2022	777	3,83,130	D 6 : 16 :	-			0.65%			46,09,001 2,58,542		Incomplete documents	9
	Sonaba Gunaji Wadkar		6,41,672	3,83,130	Professional Service		-	-	0.00%	-	-				
44	-	27-07-2022	54,815			-	-	-	3.71%	-	-	54,815	-	Claimed in THL	3
	Multicare Services India Pvt.Ltd	27-07-2022	21,72,843	21,72,843	Manpower services		-	-	0.38%	-	-	-		non	
46	Chandrashekar Anant Gothankar	27-07-2022	2,24,535	2,20,058	Professional Service	-	-	-	0.38%	-	-	4,477		PT amount not admitted	4,9
47	National Construction of Latin Linear	27.07.2022	1.04.75.007	1.04.76.907	Stock exchange Penalties	-	-	-	17.91%	-	-				4
48	National Stock Exchange of India Limited	27-07-2022 27-07-2022	1,04,76,807 63,77,716	1,04,76,807 42,35,565		<b> </b>	_	_	7.24%	_	_	21.42.151		Internal National Associated	4.6
48	Golden Hospitality Services Pvt Ltd			42,35,365	Manpower Services	-	-	-	0.00%				-	Interest Not Admitted	4,6
50	L&T Finance Ltd Varun Yadendra Pevekar	27-07-2022	7,73,85,137	2,63,237	Doctorios 1 C	l	-		0.00%	-	-	7,73,85,137		Should Claimed in THL	4
		27-07-2022	4,72,327		Professional Service	-	-	-		-	-	2,09,090		Gratuity & TDS not Admitted	
51	R2 SPA SYSYTEMS	27-07-2022	1,10,086	1,10,086	Vendor		-	-	0.19%	-	-	-	-		4
52	Rupesh Janardan Kaskar	27-07-2022	5,77,500	5,77,500	Professional Service	-	-	-	0.99%	-	-	-	-		4
53	Vishnu Bharath	27-07-2022	16,64,366	16,64,366	Professional Service	-	-	-	2.84%	-	-		-		4
54	Sunita K. Jadhav	27-07-2022	89,745	69,300	Professional Service	-	-	-	0.12%	-	-	20,445	-	Interest Not Admitted	4,9
55	Fidere Facilities Management	27-07-2022	7,09,485	6,51,103	Vendor	-	-	-	1.11%	-	-	58,382	-	Execessive interest claimed	4,8
56					Professional Service	-	-	-	0.24%	-	-			TDS, Gratuity and paid leave not	9
	Shrikant Jayram	27-07-2022	3,46,716	1,42,665								2,04,051	-	considered	
														Claim should have been filed by the	
									0.000/					manpower agency. The liability of	_
57						-	-	-	0.00%	-	-			TBVFL is towards the manpower agency and not the individual.	5
	Shivaji Kanse	27-07-2022	1,80,000									1.80.000		agency and not the individual.	
-	Silivaji Kalise	27-07-2022	1,80,000									1,80,000			
														Claim should have been filed by the	
58						_		_	0.00%	_				manpower agency. The liability of	5
30									0.0070					TBVFL is towards the manpower	3
	Tarsem Kumar	27-07-2022	1,78,756	_								1,78,756		agency and not the individual.	
59	Kanchi Hari Babu	27-07-2022	1,48,313	-		-		-	0.00%	-	-	1,48,313	-	Form Not notarised	7
60	Maruti Kajawe	27-07-2022	1,78,305			-		_	0.00%	_	-	1,78,305	_	Incomplete documents	9
61	Govind Padiyar	27-07-2022	3,96,281			_			0.00%	-	_	3,96,281	_	Incomplete documents	9
	- auju	21-01-2022	3,70,201		1						_	3,70,201		Incomplete documents and considered	
62	Kundan Darekar	27-07-2022	12,17,252	-	İ	-	-	-	0.00%	-	-	12.17.252	_	in THL	3,9
63	Praful Bhagwan	27-07-2022	8.05.438	4,50,373	Professional Service	-	-	-	0.77%	-	-	3,55,065	-		4.9
64	Amol Malikdin Kolap	27-07-2022	1.11.793	- 1,50,575	January Del Free	-	-	-	0.00%	-	-	1.11.793	-	Incomplete documents	9
65	Upputhula Venkata Rama krishna	27-07-2022	1,44,080	72.346	Professional Service	-	-	-	0.12%	-	-	71.734	_		4.9
66	Krishna Mohan Tiwari	27-07-2022	3.21.766	2,59,613	Professional Service	-	-	-	0.44%	-	-	62,153			4.9
67	Naga Gowtham Tirumaneedi	27-07-2022	5,99,951	-,0.,013		-	-	-	0.00%	-	-	5,99,951	-	Incomplete documents	9
68	Sunil Khambe	27-07-2022	2,37,399	-	1	-	-	-	0.00%	-	-	2,37,399	-	To be admitted in THL	3
69	Pallapu Srinivasa Rao	27-07-2022	2,14,879		1	-	-	-	0.00%	-	-	2,14.879		Incomplete documents	9
70	Vipin Singh	27-07-2022	63,000		<del> </del>	-			0.00%		-	63.000		Form not notarised	5
71	Mangesh Shinde	27-07-2022	6,07,746	2,64,423	Professional Service		-	-	0.45%		-	3,43,323		1 om not notarised	4,9
72	Pradeep Burkul	27-07-2022	11,61,587	2,04,423	1 TOTOSSIONAL DELVICE	-	-	-	0.43%	-	-	11,61,587	-	Incomplete documents	3
	таксер вики	21-01-2022	11,01,307		<del> </del>	<del> </del>	-	-		-	-	11,01,367	-	Incomplete documents and late	
73	Deepak Manjrekar	27-07-2022	16,47,247	_		-	-	-	0.00%	-	-	16,47,247		submission	7,9
74	Limbaji Laxman Mirgule	27-07-2022	2,29,697	1,53,817	Professional Service	_			0.26%	_	_	75,880		out mondi	1,2,4
	Emoaji Laxman winguie	21-01-2022	2,27,077	1,55,617	1 Totossional Delvice	<del>                                     </del>					-	13,000		Form not notarised and Wrong form	
75	Panam packers and movers	27-07-2022	1.47.854	_		-	-	-	0.00%	-	-	1.47.854	_	submitted	7
- 7.0	Dashmesh Builders	27-07-2022	43.00.962		1	_	-	-	0.00%	-	_	43.00.962		Wrong form submitted	3,7
76															

77	Vasakant Finanace and Investment Private Limited	27-07-2022	2,76,712	_		-	-	-	0.00%	-	-	2,76,712		Form not notarised and Wrong form submitted	3
78	Vollumari Malleswara Rao	27-07-2022	1,18,590	-		,	-	1	0.00%	-	-	1,18,590		Claim should have been filed by the manpower agency. The liability of TBVFL is towards the manpower agency and not the individual.	5
79	Grip Technologies Pvt Ltd	27-07-2022	8,29,280	6,78,995	Vendor	-	-	-	1.16%	-	-	1,50,285	-	Excessive Interest amount claimed	1,4,8
80	Neha Ingle	27-07-2022	46,122	-		1	-		0.00%	-	-	46,122		Claim should have been filed by the manpower agency. The liability of TBVFL is towards the manpower agency and not the individual.	5
81	Tejesh Asgaonkar	27-07-2022	2,05,190	-		-	-	-	0.00%	-	-	2,05,190	-	Incomplete documents	5
82	Ravindranath, A. Balachandra Murthy, S. Jagannath, S.G. Radhakrishna, S.G.Raghuram, S.G.Ajay, S.G.Vijay	01-09-2022	36,79,532	-	Landlord	-	-	ı	0.00%	-	-	36,79,532	-	Incomplete documents	5
83	Adani Electricity Mumbai Ltd.	31-05-2021	4,25,637	4,25,529	Electricity Department				0.73%			108	-		4,6
	Total		36,73,08,979	5,85,05,161					100.00%			30,88,03,818			

## Notes

- Note 1: Amount claimed towards TDS deducted by the Corporate Debtor but not deposited with Income Tax authority has been admitted if the income tax department would file a claim for the said amount then the same shall be reduced from the admitted amount of respective claimant.
- Note 2: Amount claimed towards gartuity, leave encashment and bonus by personnel appointed on contractual basis who are not "employees" of the Corporate Debtor, the same has been categorized as not admissible as per the applicable laws.
- Note 3: The claimants have either filed their claim in Talwalkars Better Value Fitness Limited (TBVFL) instead of Talwalkars Healthclubs Limited (THL) or they have already filed their claim in THL, or we have requested them to file their claim in THL. Hence, the claim filed by claimant is not admissible. It may noted that THL is also
- Note 4: The amount of claims which are admitted are basis documents, information and clarification provided by claimant and/or basis information available with/ provided to the Liquidator.
- Note 5: The claim filed by contract employees / workers engaged through manpower agency/ contractor. The liability of the Corporate Debtor, if any is towards respective manpower agency/contractor. Hence, the claim filed by claimant is not admissible.
- Note 6: The claim does not belong to Corporate Debtor and hence the same is not admissible.
- Note 7: Claim form is incomplete or claim submitted without claim form or wrong claim form submitted or late form submitted or not notarised form submitted. Hence, the claim is categorized under not admissible.
  - 8: The claimant has filed claim for interest/ other benefits/ allowances/ period after CIRP Commencement date, the same is not admissible in absence of any documents to substantiate the amount claimed.
- Note 9: Due to non-receipt of required documents and information, the amount of claims is categorised as not admissible.
- The above information may change basis further investigation or new information.
- b) Incase any claimant has any query on claim, please write us at liquidation.tbvfl@gmail.com